

Misc. Order No. 131 / 2020.

Today, the learned District & Sessions Judge, Rohtas, Sasaram has been found Covid-19 positive & presently he is in home isolation as per learned Doctor's advice. The matter has been apprised to the Hon'ble the Inspecting Judge of Rohtas Judgeship and on telephonic talk his Lordship has been pleased to permit that the divisional Court at Sasaram shall remain suspend for two days i.e. for sanitizational work.

The very urgent matter shall be heard through virtual Court proceeding from the residence of Judicial Officers.

Further, the learned Advocates are also requested to participate in the virtual Court proceedings froms their residences or the place they deem fit.

The Head Clerk / Nazir Civil Courts, Sasaram (Rohtas) are also directed to ensure complete special sanitization of Court buildings / offices.

This order shall remain effective till 20.09.2020.

Let a copy of this order be uploaded on the official website of this Judgeship.

Inform all concerned accordingly.

District & Sessions Judge (I/c),
Rohtas, Sasaram.
18.09.2020.